



**GREATER CHENNAI CORPORATION**  
**BUILDINGS DEPARTMENT**  
B. D. C. NO. B1 / 0438 / 2025  
**e-Tender Notice**  
**Tenders are invited by the Superintending Engineer (Buildings) for the following works as per details furnished below**  
**Proposed Construction of New Council Hall Building in Ripon Building Campus Dn - 58, Zone - 05**  
For more information see <http://tntenders.gov.in> & [www.ChennaiCorporation.gov.in](http://www.ChennaiCorporation.gov.in)  
work value Rs. **6257.00/- Lakhs** | EMD Rs. **62,57,000.**  
Tender date and time: **14.07.2025** up to **3.00 PM**  
Tender open date and time: **15.07.2025 at 11.00 A.M**  
DIPR / 2895 / Tender / 2025  
**Superintending Engineer (Buildings)**

**Notice of Loss of Shares of HINDUSTAN UNILEVER LIMITED**  
(Formerly Hindustan Lever Limited (HUL))  
Regd. Off. Hindustan Unilever Limited,  
Unilever House, B D Savant Marg, Chakala, Andheri (East), Mumbai - 400099  
Notice is hereby given that the following share certificates has/have been reported as lost/misplaced and Company intends to issue duplicate certificates in lieu thereof, in due course. Any person who has a valid claim on the said shares should lodge such claim with the Company at its Registered Office within 15 days hereof.  

Name of the Holder	Folio no.	No of Shares (Rs. I-F.I.)	Cert.No.(s)	Distinctive No.(s)
Nirajan Hathising Shah	HLL5055066	882	5529651	2400699943-2400700824

  
Date: 09/06/2025

**Indian Institute of Engineering Science and Technology, Shibpur**  
भारतीय अभियांत्रिकी विद्यालय एवं प्रौद्योगिकी संस्थान, शिवपुर  
ভারতীয় প্রকৌশল বিজ্ঞান এবং প্রযুক্তিবিদ্যা প্রতিষ্ঠান, শিবপুর  
(An Institution of National Importance under MOE, Govt. of India)  
**Admission to MBA Program in School of Management Sciences for Academic Session 2025-27**  
Advt. No. **RO/JU/25/08** | Date: **09.06.2025**  
Applications are invited **online** for admission to the **Two-Year full time MBA (Session 2025-27)**. For eligibility criteria, and other details, please visit: [www.iiests.ac.in](http://www.iiests.ac.in)  
**Last date of submission of application is 20 June, 2025 (12.00 midnight).**  
**Registrar**

**OFFICE OF THE EXECUTIVE ENGINEER WATER RESOURCES DIVISION BHARATPUR**  
Sr. No.- 932-936 | Date: 31.05.2025  
**Short Term e-NIB No - 03/2025-26**  

UBN No. :-	NIB Code No. :-
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On behalf of the Governor of Rajasthan, bids are invited from eligible bidders for the 2 works estimated value of works Rs 455.95 Lac. Last date of submission of Short Term e-NIB is 11/06/2025. Detailed Bid & Bid document can be seen on & downloaded from official website (<http://eproc.rajabh.gov.in>, <http://sppp.rajabh.in>)  
Sd/- Executive Engineer  
WR Division, Bharatpur  
DIPR/C/7377/2025

**WESTERN RAILWAY - AHMEDABAD**  
**VARIOUS CONSTRUCTION WORKS**  
**E-TENDER NOTICE No. Dy.CE(C)III/ADI/SBI-SEJ/01(RI-2)** Dy. Chief Engineer (Construction)III, Western Railway, Ahmedabad, for and on behalf of President of union of India, issued E-Tender Notice as under: **1) Name of work with its location: Tender No. Dy.CE(C)III/ADI/SBI-SEJ/01(RI-2):** Earthwork in formation, Blanketing, Trolley refuges and construction of Major Bridges, Minor Bridges, RUBs/LHSs and Railway Flyover (including misc. works like pitching, toe wall, floor protection), construction of building structures, passengers platforms, circulating area, construction of LC gate lodges, LC roads, laying and linking of Broad Gauge main line, loops lines including Points and Crossings, tamping of track, distressing of LWRs, transportation of P. way material, supply and Stacking of stone ballast and other related Civil Engineering works, Signalling & Telecom, Electrical and TRD works required for the successful completion of work from Sabarmati D Cabin (including) to Sarkhej (including) in connection with Doubling of Sabarmati Sarkhej section of Bhavnagar Division on Western Railway. **2) Approx. cost of the work:** Rs. 144,49,02,944.00 **3) Earnest money to be deposited:** Rs.73,74,500.00 **4) Completion Period:** 24 (Twenty Four) Months **5) Bid Due date:** 30-06-2025 at 12.00 Hrs. **6) Physical submission of Original BG of Bid Security:** upto 29-06-2025 upto 18.00 Hrs. **7) Opening of Technical Bid:** 30-06-2025 at 12.30 Hrs. **8) System of Tender:** Two Packet System **9) A Certificate must be submitted by all tenderers as given in Annexure-V. Based on which eligibility of tenderers will be evaluated. 10) Website particulars Notice Board location where complete details of tender can be seen & address of the office.:** Office of Dy. Chief Engineer (Construction)III, Western Railway, 2nd Floor, "A" Wing, Nirman Bhavan, Opp. GCS Hospital, Asarva, Ahmedabad-382345. **Web Site:** [www.ireps.gov.in](http://www.ireps.gov.in) CPM 014  
Like us on: [facebook.com/WesternRly](https://facebook.com/WesternRly) - Follow us on: [twitter.com/WesternRly](https://twitter.com/WesternRly)

**CORRIGENDUM TO INVITATION FOR EXPRESSION OF INTEREST FOR CUBATICS PROCESSORS INDIA PRIVATE LIMITED**  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
With reference to the Form G dated 24th May, 2025, issued in accordance with Insolvency and Bankruptcy Code, 2016 and Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, and published in the newspapers on 24th May, 2025, the Committee of Creditors of Cubatics Processors India Private Limited has decided to extend the last date for receipt of Expression of Interest to 16th June, 2025.  
In view of the same, further submission of Expression of Interest by the prospective resolution applicants should be submitted to the Resolution Professional in accordance with the amended invitation for expression of interest which stands amended and restated as under:  

SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.   <b>Cubatics Processors India Private Limited</b> PAN: AABCJ9389D CIN: U1720GJ2008PT0052714
2.	Address of the registered office   B-25, Gujarat Eco Textile Park N. H. No.8, at & po, Palsana Tal- Palsana, Surat - 394315, Gujarat
3.	URL of website   NA
4.	Details of place where majority of fixed assets are located   Wind Power Project at Ratdi-7, Ratadi Village, Porbandar District, Gujarat
5.	Installed capacity of main products/ services   2100 Kilowatt
6.	Quantity and value of main products/services sold in last financial year   Not Available
7.	Number of employees/ workmen   NIL (As per the information provided by the management)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:   The same can be obtained by the Prospective Resolution Applicants from <a href="mailto:resolution.cubatics@gmail.com">resolution.cubatics@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:   The same can be obtained by the Prospective Resolution Applicants from <a href="mailto:resolution.cubatics@gmail.com">resolution.cubatics@gmail.com</a>
10.	Last date for receipt of expression of interest (revised dates)   16/06/2025
11.	Date of issue of provisional list of prospective resolution applicants (revised dates)   18/06/2025
12.	Last date for submission of objections to provisional list (revised dates)   23/06/2025
13.	Date of issue of final list of prospective resolution applicants (revised dates)   24/06/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants (revised dates)   25/06/2025
15.	Last date for submission of resolution plans (revised dates)   25/07/2025
16.	Process email id to submit Expression of Interest   <a href="mailto:resolution.cubatics@gmail.com">resolution.cubatics@gmail.com</a>

  
Date: 10/06/2025 | Sd/-  
Place: Mumbai | **CA IP Pankaj Bhattad**  
IBBI Registration No. IBBI/IPA-001/IP-P-02841/2023-2024/14362  
AFA Valid Upto: 31/12/2025  
Address: Unit No. 605, 6th Floor, Sunteck Crest, Mukund Nagar, Andheri Kurla Road, Andheri (E), Mumbai- 400 059  
**For Cubatics Processors India Private Limited**

**OFFICE OF THE ADDITIONAL CHIEF ENGINEER, ANGUL MINOR IRRIGATION CIRCLE, DHENKANAL**  
e-mail ID: [acc.dkl2023@gmail.com](mailto:acc.dkl2023@gmail.com)  
No. 240 / | Dt. 06-06-2025  
**e-Procurement Notice**  
Bid Identification No.- AMIC/02 / 2025-26  
The Additional Chief Engineer, Angul Minor Irrigation Circle, Dhenkanal on behalf of the Governor of Odisha invites online percentage rate tender through "e" procurement for the works as detailed in the Annexure to this bid notice.  

Name of the work:	Construction of Angapada MIP(D/W) in Kishorenagar Block of Angul District.
No. of Works:	01 (One) Only
Estimated Cost:	430.06 lakh (Approximately)
Cost of Tender Paper:	10000/-
Period of Completion:	11(Eleven)Calendar months
Availability of bid documents for sale and receipt through on-line:	From dt.12.06.2025, 10.00 A.M. to dt. 03.07.2025, up to 5.00 P.M.
Last date / time of receipt of bids in the portal:	Dt.03.07.2025 (5.00PM)
Date of Technical bid opening through online:	On dt. 04.07.2025 at 11.00 A.M in the Office of the Addl C.E. Angul M.I. Circle, Dhenkanal.
Mode of payment of Bid Cost:	Online
Digital Signature Certificate of Bidder:	The Bidder must possess compatible digital signature certificate (DSC).

  
The detail tender call notice can also be seen in the DOWR web site <http://dowrissa.gov.in>  
Name & Address of the OIT: Additional Chief Engineer, Angul Minor Irrigation Circle, Dhenkanal. At / P.O / Distric - Dhenkanal., Email ID: [acc.dkl2023@gmail.com](mailto:acc.dkl2023@gmail.com)  
Further details can be seen from the e-Procurement market place. <http://tendersorissa.gov.in>  
Sd/-  
Chief Engineer,  
Angul M.I.Circle, Dhenkanal.  
OIPR 32522/11/0006/2526

**Department of Pharmaceuticals**  
Ministry of Chemicals & Fertilizers  
Government of India  
**Extension of last Date for Submission of Application for CEO (PMBI) POST**  
In continuation to earlier notification for inviting applications to fill up the post of **Chief Executive Officer (CEO)** in the **Pharmaceuticals and Medical Devices Bureau of India (PMBI)**, a Society under the aegis of Department of Pharmaceuticals, Government of India in Level-13 in the pay matrix (Rs.1,23,100-2,15,900), the last date of submission of online application is hereby extended **upto 21.06.2025 (till 03:00 pm)**.  
Eligible officers can apply on : <https://recruitment.pmbi.co.in/>

**TATA**  
**TATA STEEL LIMITED**  
Registered Office: Bombay House, 24, Homi Mody Street, Fort, Mumbai - 400 001, India  
Tel.: +91 22 6665 8282 Email: [cosec@tatasteel.com](mailto:cosec@tatasteel.com) Website: [www.tatasteel.com](http://www.tatasteel.com)  
CIN: L27100MH1907PLC000260  
**NOTICE OF THE 118<sup>th</sup> ANNUAL GENERAL MEETING AND INFORMATION ON E-VOTING**  
NOTICE is hereby given that the 118<sup>th</sup> Annual General Meeting ('AGM/ Meeting') of the Members of Tata Steel Limited ('Company') will be held on Wednesday, July 2, 2025 at 3:00 p.m. (IST), through Video Conferencing ('VC')/Other Audio-Visual Means ('OAVM') to transact the businesses as set out in the Notice convening the 118<sup>th</sup> AGM of the Company ('Notice'). The VC/OAVM facility is being provided by the National Securities Depository Limited ('NSDL'). In accordance with the General Circular No(s). 14/2020 dated April 8, 2020, 17/2020 dated April 13, 2020, 20/2020 dated May 5, 2020, and subsequent circulars issued in this regard, the latest being General Circular No. 09/2024 dated September 19, 2024 issued by the Ministry of Corporate Affairs (collectively referred to as 'MCA Circulars') and the Circulars dated May 12, 2020, January 15, 2021, May 13, 2022, January 5, 2023, October 6, 2023, October 7, 2023 and October 3, 2024 issued by the Securities and Exchange Board of India (collectively referred to as 'SEBI Circulars'), the Company has sent the Notice along with the weblink to access the 10<sup>th</sup> Integrated Report and 118<sup>th</sup> Annual Accounts of the Company for FY 2024-25 ('Integrated Report'), on Friday, June 6, 2025, ONLY through electronic mode, to those members whose e-mail addresses are registered with the Company/Registrar and Transfer Agent ('RTA') - MUFG Intime India Private Limited/Depositories/Depository Participants ('DP'). Further, in compliance with Regulation 36(1)(b) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, a letter has been sent by the Company providing the web-link, including the exact path where complete details of the Integrated Report along with the Notice is available, to those shareholder(s) who have not registered their e-mail address with the Company/RTA/ Depositories/DP. The Company has completed the dispatch of the said letters on Monday, June 9, 2025. The Company shall send physical copy of the Integrated Report along with Notice to those Members who request for the same at [cosec@tatasteel.com](mailto:cosec@tatasteel.com) or request for the same from our RTA by using URL: [https://web.in.mfpm.mufg.com/helpdesk/Service\\_Request.html](https://web.in.mfpm.mufg.com/helpdesk/Service_Request.html) and mentioning their Folio No./DP ID and Client ID.  
The Notice along with the Integrated Report is available on the website of the Company at [www.tatasteel.com](http://www.tatasteel.com) and may also be accessed from the relevant sections of the websites of the Stock Exchanges where the securities of the Company are listed i.e. BSE Limited ('BSE') at [www.bseindia.com](http://www.bseindia.com) and the National Stock Exchange of India Limited ('NSE') at [www.nseindia.com](http://www.nseindia.com) and the same is also available on the website of the National Securities Depositories Limited ('NSDL') at [www.evoting.nsd.com](http://www.evoting.nsd.com).  
Comprehensive guidance on (a) remote e-Voting before the meeting, (b) joining the meeting through VC/OVAM, (c) remote e-Voting during the Meeting, (d) registration of email address of Members with the Company and (e) updating of mandatory KYC documents and bank details of the Members with the Company for the purpose of receiving dividend through electronic medium are available in the 'Notes' section of the Notice of the AGM.  
The Notice can be accessed and downloaded from the Company's website at <https://www.tatasteel.com/media/23895/noticeofagm.pdf>  
Further, the Integrated Report can be accessed and downloaded from the Company's website at <https://www.tatasteel.com/media/23894/fy25-integratedreport.pdf>  
All documents related to the Integrated Report can be accessed and downloaded from the Company's website at <https://www.tatasteel.com/investors/integrated-reportannual-report/118-integrated-annual-report-2024-25>  
**Remote e-Voting**  
In compliance with Section 108 of the Companies Act, 2013 ('Act') read with Rule 20 of the Companies (Management and Administration) Rules, 2014, Regulation 44 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Secretarial Standards on General Meetings ('SS-2') issued by the Institute of Company Secretaries of India, read with other related circulars issued by Ministry of Corporate Affairs /Securities and Exchange Board of India, each as amended, the Company is providing to its Members the facility of remote e-Voting before the AGM as well as during the AGM in respect of the business to be transacted as mentioned in the Notice. The Company has appointed NSDL to facilitate voting through electronic means. The detailed instructions for remote e-Voting before the AGM and during the AGM are given in the 'Notes' section of the Notice convening the AGM. Members are requested to take note of the following:  
a. The remote e-Voting facility will be available during the following period:  

Remote e-Voting start date and time	<b>Saturday, June 28, 2025 at 9:00 a.m. (IST)</b>
Remote e-Voting end date and time	<b>Tuesday, July 1, 2025 at 5:00 p.m. (IST)</b>

  
The remote e-Voting module shall be disabled by NSDL for voting thereafter and Members will not be allowed to vote through remote e-Voting prior to AGM beyond this said date and time.  
b. The voting rights of the Members shall be in proportion to their share in the paid-up equity share capital of the Company as on **Wednesday, June 25, 2025 ('Cut-Off Date')**. Members will be provided with the facility for remote e-Voting during the VC/OAVM proceeding at the AGM. Members participating at the AGM, who have not already cast their votes on the resolution(s) by remote e-Voting prior to the AGM, will be eligible to exercise their right to vote on such resolution(s) upon announcement by the Chairman. Members who have cast their votes on resolution(s) by remote e-Voting prior to the AGM will be eligible to participate at the AGM through VC/OAVM but shall not be entitled to cast their votes on such resolution(s) again.  
c. Any shareholder(s) holding shares in physical form or non-individual shareholders who acquires equity shares of the Company and becomes a Member of the Company after dispatch of the Notice and holding equity shares as on the Cut-Off Date may obtain the User ID and Password by sending a request at [evoting@nsdl.com](mailto:evoting@nsdl.com). However, if a person is already registered with NSDL for remote e-Voting then the Member can use their existing User ID and password for casting the vote.  
d. In case of individual shareholder who acquires equity shares of the Company and becomes a Member of the Company after dispatch of the Notice and holds equity shares in demat mode as on the Cut-Off Date may follow the steps mentioned under 'Login method for e-Voting and joining virtual meeting for Individual shareholders holding securities in demat mode' as provided in the Notice.  
e. A person who is not a Member as on the cut-off date should treat the Notice for information purpose only. A person whose name is recorded in the Register of Members maintained by the Company or in the Register of Beneficial Owners maintained by the depositories as on the cut-off date only shall be entitled to avail the facility of remote e-Voting before and during the AGM.  
f. In case of any queries/grievances pertaining to remote e-Voting before and during the AGM, you may refer to the Frequently Asked Questions ('FAQs') and e-Voting user manual for Shareholders available in the 'Download' section of [www.evoting.nsd.com](http://www.evoting.nsd.com) or call on toll free no.: 022 - 4886 7000 or send a request at [evoting@nsdl.com](mailto:evoting@nsdl.com) or contact **Mr. Amit Vishal, Deputy Vice President or Ms. Pallavi Mhatre, Senior Manager** from NSDL at their designated e-mail IDs: [amitv@nsdl.com](mailto:amitv@nsdl.com) or [pallavid@nsdl.com](mailto:pallavid@nsdl.com) respectively. The postal address of NSDL is 3<sup>rd</sup> Floor, Naman Chamber, Plot C-32, G-Block, Bandra Kurla Complex, Bandra East, Mumbai, Maharashtra - 400 051.  
Helpdesk for Individual Shareholders holding securities in electronic mode for any technical issues related to login through Depositories i.e. NSDL and Central Depository Services (India) Limited ('CDSL'):  

Login Type	Helpdesk details
Individual Shareholders holding securities in demat mode with NSDL	Members facing any technical issue in login can contact NSDL helpdesk by sending a request at <a href="mailto:evoting@nsdl.com">evoting@nsdl.com</a> or contact at 022 - 4886 7000
Individual Shareholders holding securities in demat mode with CDSL	Members facing any technical issue in login can contact CDSL helpdesk by sending a request at <a href="mailto:helpdesk.evoting@cdslindia.com">helpdesk.evoting@cdslindia.com</a> or contact at toll free number 1800 21 09911

  
**Scrutinizer:**  
The Board of Directors of the Company ('Board') has appointed Mr. P. N. Parikh (Membership No. FCS: 327) or failing him, Ms. Jigyasa Ved (Membership No. FCS: 6488) or failing her, Mr. Mitesh Dhabliwala (Membership No. FCS: 8331) of M/s Parikh & Associates, Practising Company Secretaries, as the Scrutinizer to scrutinize the remote e-Voting process before the AGM as well as during the AGM in a fair and transparent manner.  
**Record Date and Dividend:**  
The Board at its meeting held on May 12, 2025, recommended a dividend of ₹3.60 per Ordinary (equity) Share of ₹1/- each (360%). Further, the Board has fixed **Friday, June 6, 2025** as the Record Date for determining the Members entitled to receive dividend for FY2024-25, subject to approval of the Members at the AGM. The dividend, if approved by the Members at this AGM, will be paid subject to deduction of income-tax at source ('TDS') on and from **Friday, July 4, 2025** as under:  
**In respect of Ordinary Shares held in physical form:** To all the Members, whose names are on the Company's Register of Members, after giving effect to valid transfers, transmission and transposition requests lodged with the Company, as on close of business hours of Friday, June 6, 2025  
**In respect of Ordinary Shares held in electronic form:** To all the beneficial owners of the equity shares, as of end of day of Friday, June 6, 2025, as per details furnished by the Depositories for this purpose.  
**Tata Steel Limited**  
Sd/-  
**Parvathesam Kanchinadham**  
Company Secretary and Chief Legal Officer  
ACS: 15921  
**TATA STEEL**  
June 9, 2025  
Bhubaneswar  
Ahmedabad